

Administrative Office, District Judge, Amroha.

Order No. 51

Dated:- 22/04/2021

ORDER

Hon'ble High Court vide Letter No. 1945/LXXXVII-CPC/e-Courts/Allahabad/ Dated: 22-04-2021 has issued the guidelines for functioning of Courts.

As per guidelines issued by Hon'ble Court the following Parent Courts and Courts dealing with Special Jurisdiction shall take up the matters through the physical being assigned to the following Judicial Officers as mentioned below-

S.No.	Courts	Name of Presiding Officer/Incharge Officer of the Court	Days and Working Hours for Court	Time Slot (For Hearing on Misc. Work.)
1	District & Sessions Judge	Sri Surendra Singh-I	Monday to Friday (10:30 am to 2:30 pm)	(11:30 am to 1:00 pm)
2	Additional District & Sessions Judge, Court No. 1	Sri Sanjai Veer Singh	Monday to Friday (10:30 am to 2:30 pm)	(12:30 pm to 1:30 pm)
3	Additional District & Sessions Judge/Special Judge (SC/ST Act)	Sri Surya Prakash Singh	Monday to Friday (10:30 am to 2:30 pm)	(12:30 pm to 1:30 pm)
4	Additional District & Sessions Judge/Special Judge (Pocso Act), Court No. 1	Sri Awadhesh Kumar Singh	Monday to Friday (10:30 am to 2:30 pm)	(11:30 am to 12:30 pm)
5	Additional District & Sessions Judge Court No. 3	Smt. Kusum Lata	Monday to Wednesday (10:30 am to 2:30 pm)	(12:30 pm to 1:30 pm)
6	Additional District & Sessions Judge Court No. 4	Shri Sanjay Kumar -IV	Monday to Wednesday (10:30 am to 2:30 pm)	(12:30 pm to 1:30 pm)
7	Additional District & Sessions Judge/Special Judge (Gangster Act, N.D.P.S. Act), F.T.C.-II	Sri Swapan deep Singhal	Monday to Friday (10:30 am to 2:30 pm)	(1:30 pm to 2:30 pm)
8	Chief Judicial Magistrate	Sri Dibyanand	Monday to Friday (10:30 am to 2:30 pm)	(10:30 am to 2:30 pm)
9	Civil Judge (Senior Division)	Sri Arvind Verma	Monday to Friday (10:30 am to 2:30 pm)	(10:30 am to 2:30 pm)
10	Addl. Civil Judge (Sr.Div.)/ACJM	Smt. Durgesh Nandini	Monday to Friday (10:30 am to 2:30 pm)	(10:30 am to 2:30 pm)
11	Juvenile Justice Board, Amroha	Sushri Akanksha Garg	Wednesday to Friday (10:30 am to 2:30 pm)	(10:30 am to 2:30 pm)
12	Civil Judge (Junior Division), Amroha	Sushri Preeti Giri	Monday to Friday (10:30 am to 2:30 pm)	(10:30 am to 2:30 pm)
13	Judicial Magistrate	Sushri Meeta Pandey	Wednesday to Friday (10:30 am to 2:30 pm)	(1:30 pm to 2:30 pm)
14	Addl. Civil Judge (Jr.Div.) - I	Sushri Isha Chaudhary	Monday to Wednesday (10:30 am to 2:30 pm)	(11:30 am to 12:30 pm)

Sun

15	Addl. Civil Judge (Jr.Div.) - II	Sushri Pragarti Raghuwanshi	Wednesday to Friday (10:30 am to 2:30 pm)	(11:30 am to 1:00 pm)
16	Addl. Civil Judge (Jr.Div.) - V	Smt. Mehnaz Khan	Friday (10:30 am to 2:30 pm)	(11:30 am to 12:30 pm)
17	Civil Judge (Junior Division)/F.T.C (for trying crime against women), Amroha	Sushri Priyanka Azad	Wednesday & Thursday (10:30 am to 2:30 pm)	(10:30 am to 2:30 pm)
18	Civil Judge (Junior Division)/F.T.C	Sri Sumit Kumar Yadav	Monday & Tuesday (10:30 am to 2:30 pm)	(11:30 am to 1:00 pm)
19	Civil Judge (Junior Division), Hasanpur	Sri Vibhav Chandra	Monday to Friday (10:30 am to 2:30 pm)	(10:30 am to 2:30 pm)
20	Gram Nyayalay, Dhanaura	Sri Siddi Jai Prakash	Monday to Friday (10:30 am to 2:30 pm)	(10:30 am to 2:30 pm)

During the above period, the Judicial Officers shall undertake (Wherever possible) the following nature of matters:

- Pending/ Fresh Bail.
- Pending and Fresh Anticipatory Bail.
- Disposal of Misc. urgent Criminal Applications.
- Disposal of urgent Civil Applications such as Injunction matters.
- The Judicial work/ Remand in respect of under trial Prisoner.
- Any other nature of matters which the District Judge considered urgent are appropriate.

It has also been directed by the Hon'ble High Court The District Court working shall be from 10:30 am to 2:30 pm. However, as soon as the work is completed, the judicial Officers and Court Staff may kindly be directed to leave the Court premises (wherever applicable)

It has also been directed by the Hon'ble High Court Only such Learned Advocates be permitted to come to Court premises, whose cases/matters are listed/fixed. As soon as the cases of Learned Counsels are complete, they shall leave the Court premises.

It has also been directed by the Hon'ble High Court that The Litigants entry in the Court premises be strictly restricted. District Judge may allow entry of only such litigant/parties whose presence is required in the Court premises.

It has also been directed by the Hon'ble High Court that It may be ensured that the Learned Advocates or such litigants entering the Court premises with the express permission, has taken COVID-19 RT-PCR test.

The Presiding Officers/Incharge Presiding Officers of all the Courts are directed to engage not more than 33% of court staff till further order.

Since the Transferred Officers of HJS or Other Cadres are not available at the Head Quarter as mentioned above list due to quarantine or others reasons. hence the work of such Officers will be done by the available Officers at the Head Quarter of such Cadres.

Nodal Officer Computer/D.S.A/S.A. is directed to submit the daily report to the Office of the CPC on daily basis and this order upload on website also.

[Signature]

It has also been directed by the Hon'ble High Court that the subordinate Courts (including tribunals) shall be closed on Saturdays and Sundays as per the State Govt. Guidelines issued by Additional Chief Secretary, Govt of U.P. vide letter no. 720/2021-SeAx-3, dated 20 April, 2021, till such time above guidelines are in force. During the above period complete sanitization of Court premises may be ensured in assistance with the State Government.

It has also been directed by the Hon'ble High Court that The above guidelines shall be applicable from 24.04.2021 till further orders.

Copy of this order be pasted on notice board of this Judgeship and sent to all District Bar Associations, Amroha and Bar Association of Hasanpur, Dhanaura for information and a Copy of this order also be sent to District Information Officer for publish in all Hindi Dailies for information to public at large.

Inform all concerned accordingly.

Surinder
22-4-2021

District Judge,

Amroha.
DISTRICT JUDGE
AMROHA

22/04/2021